

**GOVERNMENT OF INDIA  
MINISTRY OF PARLIAMENTARY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO-316  
TO BE ANSWERED ON 24.07.2024**

**DELAYING OF ANNUAL REPORTS**

**316 Shri E T Mohammed Basheer:**

Will the Minister of Parliamentary Affairs be pleased to state:-

- (a) Whether the Government have noticed that the audited account and annual report of various institutions is getting delayed in presenting before the parliament; and
- (b) If so, the steps the government wish to take in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND  
MINISTER OF STATE (I/C) IN THE MINISTRY OF LAW & JUSTICE  
(SHRI ARJUN RAM MEGHWAL)**

- (a) & (b) Instructions for timely preparation of Annual Reports and other documents relating to Budget are mentioned at para 7.2.1 to 7.2.6 of Manual of Parliamentary Procedure in the Government of India. Apart from this, Ministry also reiterates directions from time to time before presentation of Budget, to all the Ministries/Departments to prepare their Annual Reports and other documents well before time so that same may be made available to Members for facilitation at the time of discussion on Budget. This Ministry also circulates the directions of the Committee on Papers Laid from time to time for timely circulation/laying of Annual Reports etc.

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